

has informed that UPSC is already facing problems in conducting the examinations in some of the languages included in the Eighth Schedule and they have constituted a High Level Standing committee to examine the modalities for implementing the recommendations of the Parliamentary Resolution in a manner consistent with the high standards of UPSC, for the existing languages in the Eighth Schedule. In view of this, it has been decided to await the report of the High Level Standing Committee and Government's decision to be taken thereon after which a fresh assessment of the demands of inclusion of more languages will be made and a decision on Dr. Sitakant Mohapatra Committee's Report taken.

(c) As reported by Ministry of Culture, Sahitya Akademi has been regularly giving Sahitya Akademi Awards in Rajasthani and has so far awarded 40 distinguished writers for their work in Rajasthani language since 1990.

#### **Sale-purchase of land in international border areas**

†4427. SHRI ASHKALI TAK : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the length of international boundary of India;
- (b) whether Government keeps an eye on sale-purchase of land by the persons of dubious citizenship or dubious background in international border areas with a security point of view; and
- (c) if so, the details of the transaction during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) India has 15,106.7 Km of land border and a coastline of 7,516.6 Km including island territories.

(b) and (c) Land and its management falls within the legislative and administrative jurisdiction of the State Governments as provided under entry No. 18 of the State List (List-II) of the Seventh Schedule to the Constitution. No such centralized data is maintained in Ministry of Home Affairs.

#### **Assent to Maharashtra Municipal Corporations, Municipal Councils and MRTP (AMD.) Bill, 2010**

4428. SHRI AVINASH PANDE : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has received the additional information sought from the State legislature of Maharashtra regarding Maharashtra Municipal Corporations,

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† Original notice of the question was received in Hindi.